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विधि और न्याय मंत्रालय

(विधि कार्य विभाग)

अधिसूचना

नई दिल्ली, 23 जुलाई, 2024

फा.सं. जे-11013/6/2023-न्यायिक: राष्ट्रपति, गुजरात उच्च न्यायालय के लिए भारत के अपर महासॉलिसिटर श्री देवांग गिरीश व्यास को बॉम्बे उच्च न्यायालय हेतु भारत के अपर महासॉलिसिटर के अतिरिक्त प्रभार को दिनांक 21.07.2024 से छः माह की और अवधि के लिए अथवा बॉम्बे उच्च न्यायालय के लिए भारत के अपर महासॉलिसिटर की नियमित नियुक्ति होने तक, जो भी पहले हो, बढ़ाते हैं।

सुनीता आनंद, अपर सचिव

Ministry of Law and Justice
(Department of Legal Affairs)

NOTIFICATION

New Delhi, the 23rd July, 2024

F. No. J-11013/6/2023-Judicial: The President is pleased to extend the additional charge of Additional Solicitor General of India for High Court of Bombay to Shri Devang Girish Vyas, Additional Solicitor General of India for High Court of Gujarat, for a further period of six months with effect from 21.07.2024 or till the appointment of regular Additional Solicitor General of India for High Court of Bombay, whichever is earlier.

SUNITA ANAND, Addl. Secy.

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